

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1409
TO BE ANSWERED ON 11/03/2025**

TRANSFER POLICY AMONG AIIMS HOSPITALS ACROSS THE COUNTRY

1409 # SHRI DIGVIJAYA SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the transfer policy of doctors, nursing staff and paramedical staff from one institute to another has not been implemented in all AIIMS operating across the country;
- (b) if so, whether it is being considered to implement it for doctors, nursing staff and paramedical staff working in AIIMS as well; and
- (c) if so, by when the transfer policy would be implemented in AIIMS?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): As per All India Institute of Medical Sciences (AIIMS) Act, 1956, as amended by the AIIMS Amendment Act, 2012, and the Rules/Regulations framed thereunder, there is no provision for transfer of an employee from one AIIMS to another.
